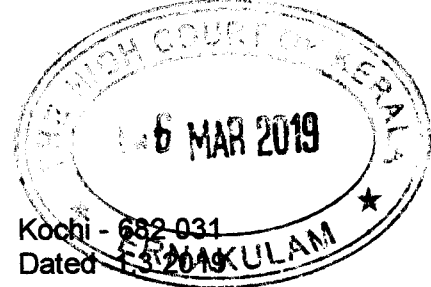


020939

The High Court of Kerala



Proceedings

High Court establishment- filling up of vacancies in the categories of Section Officer (H.G.) /Court Officer (H.G.) and Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.
2. Writ Petition No. 37307/2018 before this Honourable Court filed by Sri.Ramesh K.R., Section Officer / Court Officer, High Court & others.
3. Rule 21 of the Kerala High Court Service Rules,2007.
4. High Court proceedings No. A5-7584/2019 dated 29.1.2019
5. High Court proceedings No. A5-44403/2018 dated 1.2.2019
6. High Court proceedings No. A5-55277/2018 dated 25.2.2019

Order No.A5-91535/2017

The existing vacancies in the category of Section Officer(H.G.) / Court Officer(H.G.), High Court are filled up on temporary basis under the rule read (3) above as follows:

1. Smt.Rekha D., Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 1.2.2019 F.N. vice Smt.Jessintha C.G., Section Officer(H.G.)/Court Officer(H.G.) retired from service on superannuation as per the High Court proceedings read (4) above.

2. Smt.Shijina V., Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 is notionally promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 1.2.2019 F.N. vice Sri.K.K.Sathyan, Section Officer(H.G.) / Court Officer(H.G.) appointed as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (5) above. Smt.Shijina V. is allowed to continue as Private Secretary to Judge, High Court.

3. Smt.Sunitha A.K., Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 is notionally promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 1.2.2019 F.N. vice Smt.Shijina V. (Sl.No.2) allowed to continue as Private Secretary to Judge as above. Smt.Sunitha A.K. is allowed to continue as Private Secretary to Judge, High Court.

4. Smt.Sapna Achuthan, Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 1.2.2019 F.N. vice Smt.Sunitha A.K. (Sl.No.3) allowed to continue as Private Secretary to Judge as above.

(p.t.o.)

5. Smt.Shameena P., Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 25.2.2019 F.N. vice Smt.Seama Sebastine, Section Officer(H.G.)/Court Officer(H.G.) appointed as Filing Scrutiny Officer as per the High Court proceedings read (6) above.

6. Smt.Priya S., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer(H.G.)/Court Officer(H.G.), High Court in the scale of pay of Rs.40500-85000 w.e.f. 25.2.2019 F.N. vice Sri.Sudhish T.A., Section Officer(H.G.)/Court Officer(H.G.) appointed as Filing Scrutiny Officer as per the High Court proceedings read (6) above.

As there is no change of duty involved, the above mentioned officers need not take charge in the newly promoted post/ hand over charge of the post.

Consequent to the above promotions, the vacancies in the category of Section Officer/Court Officer are filled upon temporary basis under Rule read (3) above as follows:

7. Smt.Rajalakshmi K., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Rekha D., (Sl.No.1) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Smt.Rajalakshmi K. will take charge as Section Officer/Court Officer from Smt.Rajani K.S., Section Officer (H.G.) /Court Officer (H.G.), High Court, forthwith.

8. Smt.Sabitha Sathyan T., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Sapna Achuthan, (Sl.No.4) promoted as Section Officer(H.G)/Court Officer(H.G) as above. Smt.Sabitha Sathyan T., will take charge as Section Officer/Court Officer from Sri.Anil Kumar T.S., Section Officer/Court Officer, High Court, forthwith.

9. Sri.Ajai Gopinath, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Shameena P., (Sl.No.5) promoted as Section Officer(H.G)/Court Officer(H.G), as above. Sri.Ajai Gopinath, will take charge as Section Officer/Court Officer from Smt.Vidhya G., Section Officer/Court Officer, High Court, forthwith.

10. Smt.Nileena R., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200, vice Smt.Priya S., (Sl.No.6) promoted as Section Officer(H.G)/Court Officer(H.G), as above. Smt.Nileena R., will take charge as

Section Officer/Court Officer from Sri.Xavier Raju C.J., Section Officer/Court Officer, High Court, forthwith.

(By Order)



K.Haripal
Registrar General

The persons concerned.

The Accountant General (A& E), Kerala, Thiruvananthapuram (11 copies)

The Joint Registrars, High Court

The Deputy Registrars concerned.

The Assistant Registrars concerned, High Court

The Section Heads concerned.

The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court

The Finance Wing, High Court.

The G(Accounts-I, II & III) Sections, High Court

The I.T.Section, High Court (**For publishing in the High Court Website**)

The Kerala Judicial Academy, Athani.

The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court

The Administrative Records Section, High Court

The File/Stock File.